



High Court of Judicature at Patna

TRANSLATOR RECRUITMENT EXAMINATION, 2022

NOTICE

No.- 07/R&A Cell

Dated: 31st January, 2023

This is for information to all concerned that Written Test for the **Translator Recruitment Examination, 2022** (under **Advertisement No. PHC/04/2022**) was held on **08.01.2023 (Sunday)** in single sitting at various examination centres situated in **Patna**.

The Provisional Answer Key of all the series of Question Booklet i.e. A, B, C & D of Part- I (Objective Type) of the Written Test are being published herewith as Annexure- I.

A candidate, who has appeared in this examination and wishes to make any objection/clarification etc. regarding any provisional Answer Key, he/she may, submit online request through the link provided on the official website of the High Court i.e. www.patnahighcourt.gov.in from **01.02.2023** to **07.02.2023 (11:59 P.M.)** with copy of authentic source document(s)/proof, on the basis of which he/she has submitted the objection/clarification. Objections received within aforesaid time and in aforesaid mode will only be taken into consideration. However, any objection/ clarification received without any authentic proof/source or any objection/clarification received after aforesaid stipulated period/time shall not be entertained/ considered on any ground whatsoever and shall stand rejected without assigning any reason.

Objections received in aforesaid manner within aforesaid time limit alongwith copies of the authentic source/proof, document shall be considered and the provisional Answer Key shall be finalized and used as Key/model Answer for the generation of result of the Translator Recruitment Examination, 2022. After declaration of result, no representation regarding Question/ final Model Answer, shall be entertained on any ground and shall stand rejected without assigning any reason. In case no objection is received within prescribed time then the proposed model answer key shall be treated as final and result will be generated accordingly.

Candidates are required to pay online a sum of Rs. 50/- (Rupee Fifty Only) for each question challenged. This fee shall be non-refundable.

The decision of the High Court of Judicature at Patna on the objections shall be final and no further correspondence shall be entertained in this regard.

The candidates are advised to keep visiting the Court's website regularly for further details / updates.

By order of the Court

Sd/-

Registrar General